4040 (Falls)

Declaration of Assets and Liabilities

Year 2024

i, Indraject Kumar, son/daughter/wife of Late Ram Deo Mando 19ed. 48 years, belonging to Bihar Widhan Sabha Secretaria service and presently working as Office Attendant (Night Gruard) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	3,50,000=	to mil	reil	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	nil	reil	Nie	Mil	Nil
(III)	Bonds, Debentures and Shares in companies	Nil	Neil	Neil	ruil	Mil
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Annually \$87500	ruil	niel	vil.	Nil
(v)	Motor Vehicles (details of make, etc.)	nie	Niel	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	rul!	brold-20g	nil	ruil	wil
(vii)	Other assets, such as values of claims / interests	ruil	Mil	Nil	Nièl	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Mil	Nil	Nil	Nil	Nil
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(114)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Broad No.71	Nil	Nil	Mil Mil	Nil
(v)	Others (such as interest in property)	mil	wil	riel	Nil	Nil

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Mil	I Nil
	(ii) Loans from financial institutions	Nil	Nil
	(ill) Government Dues: (a) dues to departments dealing with government accommodation	reil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil.	Nil

इन्स्कीर कुमार

	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	DNJPK6470B	nil	
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.)	ntil	Nil	
	(III) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

Personal Detail

-GPF/CPF/PRAN No.	1-	1100 100 101 10
Gender	:-	1100 638 63 4 12 M. (M/F)
		Careful Carefu
Date of Birth	t.	0 3 0 6 1 9 7 6 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	***	Bihar Widhan Sabha Secretariat Service
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Bhagalpur
I hereby d	eclare	that the above details are true to the best of my
knowledge and be	lief.	

Signature Steeld BHIL

Name of Employee: Indiaset Kumar

Designation: Office Attendant (Night of Country)

Department: Bihar Vidhan Sabha

Note:

Place: Bhagalpur Date: 1-3-2-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.